

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD  
(Special Original Jurisdiction)

MONDAY, THE TWENTY THIRD DAY OF SEPTEMBER  
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE SRI JUSTICE P.SAM KOSHY  
AND  
THE HONOURABLE SRI JUSTICE N.TUKARAMJI

WRIT PETITION NO: 17693 OF 2014

**Between:**

1. Syed Samiuddin S/o. Late Syed Mohiuddin, Aged 67 years, Occupation Business, o R/o. Plot No.3, Rajan Colony, Kalapather, Hyderabad.
2. Aamir. Moinuddin S/o. Late Syed Mohiuddin, aged about 68 years, Occupation Business, Rio. Plot No.3, Rajan Colony, Kalapather, Hyderabad
3. Syed Masiuddin S/o. Late Syed Mohiuddin, Aged about 66 years Occupation Business, o R/o. Plot No.3, Rajan Colony, Kalapather, Hyderabad.
4. Syed Shafiuddin Sio-. Late Syed Mohiuddin, Aged about 65 years, Occupation Business, R/o. Plot No.3, Rajan Colony, Kalapather, Hyderabad
5. Syed Wajiucidin S/o. Late Syed Mohiuddin, Aged about 63 years, Occupation Business, Rio Plot No.3, Rajan Colony., Kalapather, Hyderabad.
6. Syeda Laiqunnisa BegLm D/o, Late Syed ,Mohiuddin, , Aged about 60 years, occupation Business, Rio. Plot No.3, Rajan Colony, Kalapather, Hyderabad.

...PETITIONERS

**AND**

1. The CityCivil Court Legal Services Authority, Hyderabad, Represented by the.Skretary, City Civil Court Compound, PuraniHaveli, Hyderabad
2. The Government of Andhra Pradesh, Represented by, Its Secretary, Revenue Department, Secretariat, Hyderabad.
3. The District Collector, Hyderabad District, Nampally, Hyderabad,
4. The Tahsildar, Shaikpet Mandal, Hydera bad District., -
5. The Greater Hyderabad Municipal Corporation, Rep. by, its Commissioner, Hyderabad.
6. Syed Ibrahim Hassan Kazmi, Aslam Kazmi, S/o. Dr. Late Syed Mohd Hassan, Aged about.55 years, R/o. H.No.10-5-391/54/120 Syed Nagar, II First Lancer, Hyderabad.
7. Syed All Hasan Kazmi S/o. Dr. Late Syed Mohd Hassan, Aged about.52 years, Occupation Business, R/o. H.No.10-57391/54/120, Syed Nagar II First Lancer, Hyderabad.

8. Syed All Hasan Kazmi, S/o. Dr. Late Syed Mohd Hassan, Aged about 52 years, Occupation Business, R/o. H.No.10-5-391/54/120, Syed Nagar II First Lancer, Hyderabad
9. Syed Naqi Abid Hassan. Kazmi, S/o. Dr. Late Syed Mohd HasSan, Aged about 46 years, Occupation Business R/o. H.No.10-5-391/54/120 Syed. Nagar II. First Lancer, Hyderabad.
10. Syed Gulam Abbas Hassan Kazmi, S/o. Dr. Late Syed MohcoHassan, Aged about 45 years, Occupation Business, Rio. H.No.10-5-391/54/120, Syed Nagar II First Lancer, Hyderabad.
11. Syed Zulfeciar Hassan Kazmi, S/o. Dr. Late Syed. Muslim Hassan Kazmi, Aged about 32 years, Occupation . Business, R/o. H.No40-5-391/54/120, Syed, Nagar II o First Lancer, Hyderabad.
12. Syed Altaf Hassan .Kazmi, S/o. Dr. Late Syed Muslim Hassan kaznii, Aged about 29 years, Occupation Business R/o. H.No.10-5-391/54/120, Syed Nagar II First Lancer, Hyderabad.
13. Syeda Qudasiya Quramal Ain, D/o. Dr. Late Syed Muslim Hassan. Kazmi, Aged about 62 years, Occupation Business, o R/o. H, No.10-5-391/54/120, Syed Nagar II First Lancer, Hyderabad.
14. Syed Amtul Syeda Noorul Ain, D/o. Dr. Late Syed Muslim Hassan Kazmi, Aged about 43 years, Occupation Business, R/o. H.No.10-5-391/54/120, Syed Nagar II First Lancer, F-lyderabad.
15. Rajeev Gupta. S/o. Late Madanlal Gupta, Aged about 45 years, Occupation Doctor, R/o. H.No.21-2-142 Charkaman, Hyderabad.
16. Nisheet Gupta S/o. Late Madanlal Gupta, Aged aboUt 44 years, Occupation Doctor, Rio. H.No.21-2442, Charkaman, Hyderabad.
17. Ashwin Gupta S/o. Late Madanlal Gupta, . Aged about 43 years, Occupation Advocate, R/o. H.No.21-2-142, Charkaman, Hyderabad.
18. Pankaj Gupta S/o. Late Madanlal Gupta, Aged about 38 years, Occupation Service, R/o, H.No.21-2-142, Charkaman, Hyderabad.
19. Khaja Moinuddin S/o. Late Mohd Hussain, Aged about 75 years, am Business, R/o. H.No.11-2-655-2, Habeeb Nagar, Hyderabad.
20. P. Manikya Rao S/o. Late P: Mallaiah, Aged about 56 Years, OCC Business, r/o. H.No.23-4-147, Sultan Shahi, Hyderabad.
21. G.A. Joseph S/o. Late G. Gabriel, Aged about 54 years, Rio. H.No.6-3-1096/1, Somajiguda, Hyderabad.
22. Ramulu S/o. Narasimha, Aged about 52 years, Occupation Business, R/o. Moosapet, Ranga Reddy District.
23. B.R. Naidu S/o. Muniswamy Naidu, Aged about 56 years, Occupation Business, r/o BHEL, Hyderabad.
24. M. Yadaiah S/o. Eshwaraiah, Aged abut 58 years, Occupation Business R/o. R.C.Puram, Hyderabad.
25. Vasudevi S/o. B.P. Patrani, Aged about 65 years, OccupatiOn Business, R/o. Hyderabad.

26. R. Narsimha S/o. Enkala, Aged - about 51 years, Occupation Business, Rio. Hyderabad
27. K. Lalitha D/o.. K. Yellaiah, Aged about 52 years, Occupation Business, R/o. Hyderabad
28. V. Pentiaha S/o. Balaiah, Aged about 55 years, Occupation Busine R/o. BHEL, Hyderabad.
29. J. Jaipal S/o. Narsimha, Aged about 57 years, Occupation Business, R/o. Ramchandrapuram, Hyderabad.
30. W. Usahaiah S/o. Sreemramulu, Aged about 58 years, Occupation Business, o R/o. Pochampad, Nizamabad.
31. J. Narsimha S/o. J. Rarnaiah, Aged about 80 years, Occupation Business, R/o. Ramchandrapuram, Hyderabad
32. B.V.S. Ramesh S/o. Venkata Swamy, Aged about 51 years, Occupation Business, Rio. Hyderabad
33. Ravind,ra Kumar Agarwal S/o. Vandev Agarwal, Aged about.58 yearS, Occupation Business, R/o, Hyderabad.
34. B. Venkat Swamy S/o. B. Pultaiah, Aged about 52 years, Occupation Business Rio. Hyderabad.
35. Pushpadevi W/o. Prahladrao Agarwal, Aged about 52 years, Occupation Household, R/o. Hyderabad.
36. Prahlad Rai Agarwal S/9. Chatur.buj. Aged 56 years, Occupation Business, R/o. Hyderabad.
37. Ch. N. Krishna Rao S/o. Ch. N. Verikata Narsimha Rao, . Aged about 60 years, Occupation Business, R/o. Nizarnabad.
38. K. Venkata Swamy S/o. Ramulu, Aged abouto54 years, Occupation Business, R/o. Nizamabad
39. 39) Pushpa Bai W/o. Saleem, aged about 58 years, Occupation Business, Rio. Golconda, Hyderabad,
40. K. Bala Prasad W/O. Yeliaiah, . Aged about 53 years, Occupation Business, R/o. Pocmpad, Nizamabad,
41. K. Krishna s/O. Ramulu, Aged about,55 years, Occupation Business, R/o. Hyderabad.
42. K. Sriramulu.S/o.. Pochaiah, Aged about 54 years, Occupation Business, r/o. Hyderabad.
43. A. Laxmaiah S/o. A.Pochaiah, Aged about 54 years, Occupation Business, R/o. Hyderabad.
44. Smt. J. Laxmi W/o. J. Krishna, Aged about o39 years, Occupation Household, R/o, H.No.22-45, Lingampally X Road, BHEL, Hyderabad.
45. J. Rama Raju S/o. Late 3.. Krishna, OCc Student, R/o. H.No.2245, Lingampally X Road, BHEL, Hyderabad.
46. J. Udai Raju S/o. J. Krishna, Aged about 20 years, Occupation Student R/o. H.No.22-45, Lingampally X Road, . BHEL, Hyderabad. o

47. Vijay Raju S/O. Late J. Krishna, Aged about 1.7 years, Occupation Student R/o. H.No.2245, Lingampally. X Road, BHEL, Hyderabad.
48. Aduri Subba Rao S/o, Late Sri. Venkateswara Rao, Aged about 55 years, Occupation Business, R/o. Plot No.151, Road No.72, PrashasSan Nagar Jubilee Hills, Hyderabad..
49. P.V.N. Rao S/o. Late Sri. oAnjaneya Chowdary, Aged about 54 years, Occupation Service R/o. B-305, A.G. Quarters, Yousufguda, Hyderabad.
50. K. Satyanarayana S/o. Sri. Venkateswara Rao, Aged about 56 years, Occupation Service, o o R/o. H.No.6-3-348/6, Dwarkapuri Colony, Punjagutta, Hyderabad.
51. Smt. Vimala Mahamood W/o. Sri. Mahamood Ali, . Aged about 65 years, Occupation Advocate R/o. H.No.10,5-2/8, First Floor, Maheswari CompleZ, Masab Tank X Roads, Hyderabad.
52. Smt. Anusha Mahamood D/o. Sri. Mahamood All, Aged about 41 years, . . R/o. H.No.1075-2/8, First Floor, Maheswari CompleX, Masab Tank X Roads, Hyderabad..
53. Sri. Gautam-MahamoodoD/o. Sri. Mahamood Ali, Aged about 40 years, R/o. H.No.10-5-2/8, First Floor, Maheswari Complex, Masab Tank X Roads, Hyderabad.
54. Smt. yerneni Sita Devi W/o. Sri. Y. Nagendra Nath, Aged about 58 years, Occupation Agriculture, R/o. Kondur Village, Nalgonda District.
55. Smt. Kubra Begum W/o. Sri. Shaik Hussain, Aged about 73 years, Occupation Agriculture.. R/o. Tammada Village, Nalgonda Distritt
56. Smt. J. Lalitha W/o. Sri.oJ. Ramulu., Aged about 53 years, Occupation oHousewife, R/o. C/6, Madhuranagar, Hyderabad.
57. Sri. J. Satyanarayana S/o.. Sri. J. Ramulu, Aged about 35 years, ,Occupation Business, R/o. C/6, Madhuranagar, Hyderabad. oo
58. Sri. Goverdhan.Raju S/o. J. Ramulu, Aged about 3.0 years, Occupation Business, R/o. C/6, Madhuranagar, Hyderabad.
59. Smt. J. Kavitha W/o. Sri: J. Satyanarayana, Aged, about 32 years, Occupation Housewife, R/o. C/6, Madhuranagar Hyderabad.
60. M. Ravinder.S/o. Late M. Narsimha, , Aged about.52 years, Occupation Business, R/o. 3-6-1001.11 East Marredpally, Secunderabad.
61. P. Arjuna Rao S/o. Sri. P. Ramachander Rao, Aged about 46 years, Occupation Business R/o. 2-2-3/3/10, Vidyanagar, Hyderabad
62. M. Kishore Kumar S/o. Late M. Vasantha Rao, Aged about 48 years, Occupation Business, R/o. Plot No 1502, Asmahgad, Gaddiannaram, Hyderabad.
63. S. Yellaiah S/o. Sri. S. Chandraiah, Aged about 60 years, Occupation Business, R/o. 2-2-3/3/10 Vidyanagar, Hyderabad.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ one in the nature of writ of Certiorari calling for the records pertaining to the Award dated 26.2.2005 passed by the Lok Adalat (1st respondent) in AS.No.15 of 2005 on the file of the III Additional Chief Judge, City Civil Court, Hyderabad under Section 21 of the Legal Service Authority Act 1987 and Amendment Act,1994 and set aside the same as illegal, obtained by plying fraud and without reference to any documents.

**I.A. NO: 3 OF 2014(WPMP. NO: 33756 OF 2014)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased direct the respondents NOs. 5 to 63 to stop the construction pending disposal of the Writ Petition.

**I.A. NO: 2 OF 2014(WPMP. NO: 22158 OF 2014)**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the Award dated 26.2.2005 passed by the Lok Adalath (1st respondent) in A.S.No.15 of 2005 on the file of the III Additional chief Judge, City Civil Court, Hyderabad Under Section 21 of the Legal Services Authority, act 1987 and Amendment Act 1994.

**Counsel for the Petitioners : SRI LARAIB ABU JAIF, rep., SRI ABU AKRAM  
Counsel for the Respondent No.1 : SRI P.SHASHI KIRAN, SC FOR TSLSA  
Counsel for the Respondent No.2to4 : GP FOR REVENUE  
Counsel for the Respondent No.5 : SC FOR GHMC  
Counsel for the Respondent No.6to63 : --**

**The Court made the following: ORDER**

THE HONOURABLE SRI JUSTICE P.SAM KOSHY  
AND  
THE HONOURABLE SRI JUSTICE N.TUKARAMJI

W.P.No.17693 OF 2014

**ORDER:** (per Hon'ble Sri Justice P.Sam Koshy)

Heard Mr. Laraib Abu Jaif, learned counsel representing Mr. Abu Akram, learned counsel for the petitioners, Mr. P. Shashi Kiran, learned Standing Counsel for the Telangana State Legal Services Authority for respondent No.1 and perused the record.

2. Learned counsel for the petitioners prays for withdrawal of the writ petition at this juncture enabling him to pursue the appeal pending under the Land Grabbing Act before the Court concerned.

3. Reserving the right to pursue his remedy under the concerned forum, the present writ petition stands dismissed as withdrawn. There shall be no order as to costs.

Consequently, miscellaneous petitions pending, if any, shall stand closed.

SD/-N. SRIHARI  
ASSISTANT REGISTRAR  
SECTION OFFICER

//TRUE COPY//

To,

1. One CC to SRI ABU AKRAM, Advocate. [OPUC]
2. One CC to SRI P.SHASHI KIRAN, SC FOR TSLSA, High Court for the State of Telangana at Hyderabad. [OPUC]
3. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad. [OUT]
4. One CC to SRI M.A.K.MUKHEED, SC FOR GHMC. [OPUC]
5. Two CD Copies.

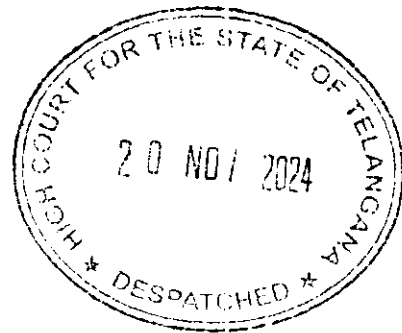
BSK

**HIGH COURT**

**DATED:23/09/2024**

**ORDER**

**WP.No.17693 of 2014**



**DISMISSING THE WRIT PETITION  
AS WITHDRAWN  
WITHOUT COSTS**

⑧  
06/11/24  
JAK